

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 9
(CAA)-52(PB)/2020

IN THE MATTER OF:

MGSHAHANI and Co. Delhi Pvt. Ltd.
And EM GEE ESS Rentals Pvt. Ltd.

... Applicant/petitioner

Order under Section 230-232

Order delivered on 05.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

DR. V.K SUBBURAJ
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant

For the respondent


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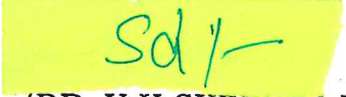
Mr. Ankit Singh, Adv. along with Lakshmi Gurung, Sr
Standing Counsel for Income Tax

ORDER

CA-617/2020

It is an earlier hearing application, accordingly this urgent hearing application is disposed of.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(DR. V.K SUBBURAJ)
MEMBER (TECHNICAL)

05.11.2020
Deepak